



क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा  
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA

पत्रांक: 750/L-35/21

दिनांक: 23-11-2021

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

**Sub: Compliance report in compliance to the order passed by Hon'ble NGT, New Delhi on dated 30.07.2021 in matter- OA No. 1002/2018 Abhisht Kusum Gupta (Applicant) Versus State of Uttar Pradesh & Ors. (Respondents).**

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance to the order passed by Hon'ble NGT, New Delhi on dated 30.07.2021 in the matter of OA No. 1002/2018 Abhisht Kusum Gupta (Applicant) Versus State of Uttar Pradesh & Ors. Respondent(s), the compliance report is submitted for your kind perusal and necessary action please.

Yours Sincerely



(Praveen Kumar)  
Regional Officer  
ronoida@uppcb.in

**Copy to:**

1. Chief Executive Officer, New Okhla Industrial Development Authority, Noida, Gautam Budhha Nagar.
2. Member Secretary, U.P. Pollution Control Board, Lucknow.
3. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/ NGT, New Delhi.
4. Chief Law Officer, U.P. Pollution Control Board, Lucknow.
5. Chief Environmental Officer, Circle-I, U.P. Pollution Control Board, Lucknow.

  
Regional Officer

**STATUS REPORT IN COMPLIANCE OF  
HON'BLE NATIONAL GREEN TRIBUNAL  
ORDER DATED 30<sup>th</sup> JULY, 2021**

**IN  
ORIGINAL APPLICATION NO 1002/2018**

**TITLED**

**Abhisht Kusum Gupta**

**Vs**

**State of Uttar Pradesh & Ors.**

## 1. Background

The issue pertains to remedial action for preventing untreated sewage going to the "irrigation canal" in Sector 137, NOIDA. Non-functional/deficient STPs in high rise buildings in Noida, industries as well waste water from upstream from Delhi and Ghaziabad from into the said canal which join Yamuna have been identified as major sources of pollution. Accordingly, NOIDA, Ghaziabad Nagar Nigam, Delhi Jal Board (DJB), East Delhi Municipal Corporation (EDMC) and Nagar Palika Parishad, Khoda Makanpur have been identified as the authorities required to take the remedial action.

Hon'ble Tribunal had constituted a Committee to ascertain the factual status. In compliance of same, the report of CPCB dated 01.11.2019, recommended the steps to be taken by NOIDA, Ghaziabad Nagar Nigam, Delhi Jal Board (DJB), East Delhi Municipal Corporation (EDMC) and Nagar Palika Parishad, Khoda Makanpur. Thereafter, NOIDA vide letter has submitted updated action taken report and future action plan to CPCB for abatement of pollution of NOIDA drain. Also, joint inspections have been carried out by team of CPCB, District Administration, NOIDA and UPPCB to ascertain status of

functioning of STPs in group housing societies in NOIDA.

Further, Hon'ble Tribunal in its order dated 30<sup>th</sup> July, 2021 had passed following orders in said matter:

*"...In view of above grim situation, we direct Additional Chief Secretary, Forest and Environment, UP, Secretary, Urban Development, UP, CEO, NOIDA Authority, District Magistrate, NOIDA, Vice Chairman, GDA, Police Commissioner, NOIDA, IG, Meerut (with regard to area falling in UP) and Chief Secretary, Delhi and Special Commissioner of Police, East Delhi (for area in Delhi) to hold in house meeting in coordination with concerned departments within fifteen days to take stock of the situation and plan remedial action. Action should include accountability of the erring officers, preventing discharge of pollution in the drain, coercive measures against violators - housing societies or others by registering criminal cases, initiating prosecution, assessment and recovery of compensation for the past violations, black listing of the concerned entities such as construction companies, in exercise of their statutory powers, following due process of law. The Tribunal expects meaningful improvement in the situation to prevent serious violations affecting the right to life, which violations have been continuing since long, without any meaningful action. In Delhi, claim of EDMC/DPCC of sealing of Dairies needs to be verified with reference to destination of effluents. DJB needs to confirm that due to interceptions of drains, no*

*sewage or any other effluent is discharged into drain entering Noida. Water quality of drain/ irrigation canal before entry in UP needs to be checked. In UP, it needs to be verified whether management of sewage by the Societies and by the Noida Authority and its utilization in quantifiable terms is as per norms and if not, what is remedial action and coercive measures against the violators. The efficacy of treatment may be assessed in terms of Fecal Coliform also. UP PCB has to clarify whether permission has been granted by Irrigation Department for discharge of sewage and industrial effluents into the drain and on what conditions. If so, how such conditions are being enforced. Noida has to explain Sewage management status for the area including the sewage generated by the Societies. CPCB has to file a separate report on standards applicable to discharge in drains/canals and whether standards of fresh water/ flood water apply to such situation in the light of the Water Act. Further, status of sewage management in Khoda area is also to be verified...."*

## **2. Compliance and Action Taken Report**

In compliance of directions of Hon'ble Tribunal, Additional Chief Secretary, Environment, Forest & Climate Change, Uttar Pradesh held a review meeting with all concerned departments on 02/11/2021 and issued directions for compliance, minutes of said meeting are annexed as **Annexure I** of the report.

In compliance of directions of Hon'ble Tribunal, not only remaining, but all Group Housing Societies as listed by Noida Authority have been re-inspected by joint team of NOIDA Authority and UPPCB for assessing status of installation, operation and efficacy of captive sewage treatment plants with regards to Fecal Coliform, among other parameters. Also, all 85 water polluting industries in NOIDA were inspected and samples drawn from operational units to ascertain status of compliance with regards to discharge standards by team of UPPCB. Compliance report with regards to action taken/initiated by Uttar Pradesh Pollution Control Board against defaulting societies, industries and Nagar Palika Parishad, Khoda Makanpur is presented hereunder; detailed compliance report with regards to wider issues raised by Hon'ble Tribunal is being filed by the NOIDA Authority, the nodal agency in the said matter.

### **Group Housing Societies**

All 95 group housing societies as listed by NOIDA Authority have been inspected jointly by officers of NOIDA Authority and UPPCB. Out of 95, STPs were found established in 72 societies, samples of treated effluent from all operational STPs have been drawn and analysed at NABL accredited laboratories of Board. Status of compliance with regards to discharge standards for Fecal Coliform and other parameters for STPs of group housing societies and status of installation with regards to all 95 group housing societies has been detailed in Table 1.

No. of GHP	STP Installed	STP Not Installed	STP Under Installation	Complying STP	Not Complying STP	Report Awaited
95 (94+1 Under construction)	72	19	3	12	55	4

**Table 1** (The Discharge of all GH Societies is being tapped & treated at terminal STPs of Noida Authority)

As is evident from above table, only 12 STPs were found to be complying with regards to discharge standards for Fecal Coliform, BOD, COD and pH among others.

Action by means of issuing show cause notice, imposition of Environmental compensation and initiating prosecution under relevant sections of Water (Prevention & Control of Pollution) Act, 1974 has been initiated against group housing societies where STPs have been found to functional but not achieving norms, not installed or not operational during joint inspection, summary is as below-

No of GH Project	No. of Defaulter identified	No. of Prosecution initiated/ EC/ showcause
95 (94+1 Under construction)	77	77

**Table 2**

List of group housing societies along with their compliance status is annexed as **Annexure II** of the report. Besides above-mentioned action, Environmental compensation of Rs. 8,39,93,000/- has already been imposed on group housing societies for past violation and status of same has been submitted in Hon'ble Tribunal.

*Pa*

## Industries

Presently, 85 water polluting industries are established in NOIDA and all 85 units have been re-inspected by officers of Board in September, 2021. During inspection, 25 units were found closed, out of 60 operational units samples collected from final outlet of ETPs of 10 units were found to be violating discharge standards. Action by means of issuing show cause notice, imposition of Environmental compensation and initiating prosecution under relevant sections of Water (Prevention & Control of Pollution) Act, 1974. Summary of status of compliance of industries and action taken against violating industries has been detailed in Table 3.

Inspected Industry	Operational	Closed	ETP Installed	Compliance	Showcause Issued/EC Imposed/Prosecution	Remark
85	60	25	60	50	10	EC imposed after Hon'ble NGT order- Rs. 4.25 lac against 01 unit, Rs. 8,000 per day against 05 units, Rs. 7,500 per day against 01 unit and Rs. 5,000 per day against 03 units.

**Table 3:** Summary of Status of Compliance and Action Taken against Industries

Besides above-mentioned action, Environmental compensation of Rs. 79,45,000/- has already been imposed on

industries for past violation and status of same has been submitted in Hon'ble Tribunal.

### **Permission for Discharge in Irrigation Canal/Drain**

In compliance of directions of Hon'ble Tribunal, Board vide letter dated 28.08.2021 had sought information from Irrigation department to ascertain whether any permission has been given to NOIDA for discharge of overflow and treated effluents into the irrigation canal, as per reply received from Irrigation department vide its letter dated 18.09.2021 has informed that no permission for discharge of effluents has been given by them to NOIDA or any other agency, copy of same is annexed as *Annexure III* of the report. Further, NOIDA Authority has furnished a copy of letter dated 2.11.2021 by means of which they have requested irrigation department to issue them permission for discharging treated effluent of five STPs meeting discharge standards in irrigation drain, copy of same is annexed as *Annexure IV* of the report.

### **Quality of Irrigation Canal/Drain**

Regional Laboratory, NOIDA, UPPCB has been carrying out monthly monitoring of Kondli irrigation drain for general parameters only, however, in view of orders passed by Hon'ble Tribunal, monitoring has been carried out along the drain for Fecal Coliform as well besides other general parameters. Results have been presented in Table 4.

Pe

Sl. No.	Sample Location	Date	Physico-Chemical Parameters				Bacteriological Parameters	
			pH 6.5 - 9.0	BOD (mg/l) <30	COD (mg/l) <250	TSS (mg/l) <100	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml) <1000
<b>Water Quality of Kondli Drain at upstream and downstream</b>								
<b>September 2021</b>								
U/S Kondli Drain Entry point Sector-11 (Near Hari Darshan Police Chowki) Noida	03-09-21	7.44	48.0	320.0	157.0	35 X 10 <sup>5</sup>	14 X 10 <sup>5</sup>	
D/S Kondli Drain Before Meeting of Yamuna River (Vill-Chak Mangaraula), Noida	09-09-21	7.65	33.0	232.0	112.0	28 X 10 <sup>5</sup>	11 X 10 <sup>5</sup>	
<b>October 2021</b>								
U/S Kondli Drain Entry point Sector-11 (Near Hari Darshan Police Chowki) Noida	21-10-21	7.42	66.0	336.0	164.0	22 X 10 <sup>4</sup>	26 X 10 <sup>3</sup>	
D/S Kondli Drain Before Meeting of Yamuna River (Vill-Chak Mangaraula), Noida	21-10-21	7.44	54.0	288.0	122.0	47 X 10 <sup>3</sup>	21 X 10 <sup>3</sup>	

Table 4: Water Quality of Kondli Irrigation Canal at Entry and Exit Point of NOIDA

As is evident from the above results, though beyond standards, quality of drain with regards to general parameters as well as Fecal Coliform is better at confluence point of River Yamuna at Sector 168, NOIDA compared to its quality at Sector 11, NOIDA where it enters the geographical boundary of NOIDA. These results are in coherence with report submitted by Central Pollution Control Board, New Delhi with regards to water quality of the drain. Besides this, monitoring has also been carried out on all 30 drains from where untreated effluents enter Kondli irrigation canal in

NOIDA area, during inspection 6 of these drains were found dry. Analysis results for remaining 24 drains have been presented in Table 5 below.

S.No	Sampling Point Collection	Date	Physico-Chemical Parameters						Bacteriological Parameters	
			Colour	Odour	pH	COD mg/l	BOD mg/l	TSS mg/l	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)
1.	Samerville School, Sector-22, Noida	08.10.21	Turbid	Unpleasant	7.39	384	102	146	33 x 10 <sup>6</sup>	12 x 10 <sup>5</sup>
2.	In front of Gate Near Police Chowki, Sector-23, Noida	08-10-21	Colourless	Slightly Unpleasant	7.45	368	96	138	39 x 10 <sup>6</sup>	20 x 10 <sup>5</sup>
3.	Sector-23, Police Chowki Side, Noida	08-10-21	Turbid	Faint	7.39	360	72	131	33 x 10 <sup>6</sup>	21 x 10 <sup>5</sup>
4.	Kribhco Society, Sector-35, Noida	08-10-21	Slightly Blackish	Unpleasant	7.36	160	48	121	11 x 10 <sup>7</sup>	14 x 10 <sup>5</sup>
5.	Kribhco Society, Sector-35, In front of Hariom Sweets, Noida	08-10-21	Colourless	Unpleasant	7.16	216	57	132	41 x 10 <sup>5</sup>	27 x 10 <sup>5</sup>
6.	Brijwasi Caters, Near Harijan Basti, Sector-35, Noida	08-10-21	Colourless	Unpleasant	7.43	224	54	110	11 x 10 <sup>6</sup>	20 x 10 <sup>5</sup>
7.	Surabhi Hospital, Service Road, Sector-35, Noida	08-10-21	Blackish	Unpleasant	7.37	320	81	140	39 x 10 <sup>6</sup>	26 x 10 <sup>6</sup>
8.	Surabhi Hospital, Sector-35, Noida	08-10-21	Turbid	Unpleasant	7.39	328	72	145	24 x 10 <sup>5</sup>	14 x 10 <sup>5</sup>
9.	Kendriya Vihar, Sector-51, Noida	08-10-21	Turbid	Slightly Unpleasant	7.32	312	66	138	17 x 10 <sup>7</sup>	12 x 10 <sup>6</sup>
10.	Neelgiri F1, Kendriya Vihar, Gole Chakkar, Noida	08-10-21	Turbid	Odourless	7.51	248	42	118	42 x 10 <sup>6</sup>	40 x 10 <sup>6</sup>
11.	Sector-50, Beech Road, Sector-51, Gole Chakkar, Noida	08-10-21	Colourless	Slightly Unpleasant	7.22	256	45	112	79 x 10 <sup>5</sup>	22 x 10 <sup>5</sup>
12.	7X, Sector-76, Near Metro Station, Noida	08-10-21	Turbid	Slightly Unpleasant	7.46	320	78	142	46 x 10 <sup>6</sup>	33 x 10 <sup>5</sup>
13.	Bhrampal Market, Bhati Dairy, Village-Barola, Sector-49, Noida	08-10-21	Turbid	Slightly Unpleasant	7.48	392	90	172	54 x 10 <sup>6</sup>	17 x 10 <sup>6</sup>
14.	Barola Shamshan Ghat, Sector-49, Noida	08-10-21	Turbid	Slightly Unpleasant	7.51	240	42	118	25 x 10 <sup>5</sup>	15 x 10 <sup>3</sup>
15.	UGR, Barola, Sector-50, Noida	08-10-21	Blackish	Unpleasant	7.35	360	54	140	24 x 10 <sup>6</sup>	17 x 10 <sup>6</sup>
16.	Kajal Dairy, Samudayik Sauchalya, Sector-50, Noida	08-10-21	Turbid	Slightly Unpleasant	7.44	312	48	124	47 x 10 <sup>6</sup>	14 x 10 <sup>6</sup>

17.	SMG Public School, Rajeev Colony, Bhangel, Noida	11-10-21	Colourless	Slightly Unpleasant	7.32	296	72	112	$63 \times 10^6$	$46 \times 10^6$
18.	Satnaam Kirana Store, Bhangel, Noida	11-10-21	Muddish	Slightly Unpleasant	7.39	344	102	138	$26 \times 10^6$	$22 \times 10^5$
19.	NSEZ, Metro Station, Noida	11-10-21	Slightly Blackish	Unpleasant	7.41	304	75	136	$38 \times 10^5$	$32 \times 10^5$
20.	Bhangel Drain, Noida	11-10-21	Slightly Blackish	Unpleasant	7.59	288	54	142	$28 \times 10^7$	$22 \times 10^6$
21.	Hosiery Drain, Noida	11-10-21	Slightly Blackish	Unpleasant	7.46	360	84	168	$15 \times 10^6$	$12 \times 10^6$
22.	Advant, Sector-142, Noida	11-10-21	Turbid	Slightly Unpleasant	7.36	256	51	128	$17 \times 10^5$	$13 \times 10^4$
23.	Sector-135, Near Accenture Pvt. Ltd., Noida	11-10-21	Turbid	Slightly Unpleasant	7.52	248	42	110	$38 \times 10^6$	$24 \times 10^5$
24.	Near Sector-82, Noida	11-10-21	Turbid	Slightly Unpleasant	7.54	256	45	116	$47 \times 10^6$	$33 \times 10^6$

Table 5: Water Quality of Drains meeting Kondli Irrigation Canal within NOIDA region.

Further, in order to monitor the water quality of drain at entry and exit point of NOIDA region, Board has initiated process of procuring and installing an Online Drain Monitoring System at both locations as directed in the meeting chaired by Additional Chief Secretary, Environment, Forest and Climate Change, Uttar Pradesh.

### **Status of Water Treatment at Nagar Palika Parishad, Khoda Makanpur**

Nagar Palika Parishad, Khoda Makanpur comes under administrative jurisdiction of district Ghaziabad. The said area was classified as Gram Sabha area until 2016 and was accorded the status of Nagar Palika Parishad in the year 2016. The said area was inspected by the joint team of Central Pollution Control Board and U.P. Pollution Control Board on 14.09.2021 to ascertain the status of progress made and steps taken so as to treat domestic effluent generated from the region.

Executive Officer, Khoda Makanpur had informed the joint team that efforts have been made to get land for establishing a STP from

NOIDA Authority as well as Ghaziabad Development Authority as there is no land available within geographical boundaries of NPP for new infrastructure, however, same has not materialized and presently no plan is in place for treatment of domestic effluent generated from the region. In view of said non-compliance, show cause for imposing environmental compensation of Rs. 70,00,000/- has been given to Executive Officer, NPP, Khoda Makanpur by Board vide its letter dated 01.11.2021, copy of same is annexed as **Annexure V** of the report. Prosecution against Executive Officer, Nagar Palika Parishad, Khoda Makanpur, Ghaziabad is initiated.

Further in matter OA- 193/2021 R.G. Residency Apartment owner association Verses State of Uttar Pradesh & Ors. the compliance report is filed by nodal agency SEIAA, Uttar Pradesh.

Compliance report is hereby submitted for your kind perusal please.

  
Regional Officer  
U.P. Pollution Control Board  
Noida, GB Nagar

**मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-1002/2018 अभीष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 30.07.2021 के अनुपालन में अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में आहूत बैठक दिनांक 02.11.2021 का कार्यवृत्त।**

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-1002/2018 में पारित आदेश दिनांक 30.07.2021 के अनुपालन में अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 02.11.2021 को मध्याह्न 12:00 बजे नवीन ओखला औद्योगिक विकास प्राधिकरण, सेक्टर-6, नोएडा के सभा कक्ष में बैठक आहूत की गयी। उक्त बैठक में श्रीमती रितु महेश्वरी, मुख्य कार्यपालक अधिकारी, श्रीमती नेहा शर्मा, अपर मुख्य कार्यपालक अधिकारी, डा0 अविनाश त्रिपाठी, विशेष कार्याधिकारी, नोएडा अथारिटी, श्री प्रवीन कुमार, पुलिस महा निरीक्षक, मेरठ रेंज, श्री गनेश प्रसाद साहा, पुलिस उपायुक्त यातायात, गौतमबुद्ध नगर, श्री आशीष तिवारी, सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन, श्री अजय शर्मा, सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ, अधिशाषी अधिकारी, नगर पालिका परिषद्, खोडा मकनपुर तथा सिंचाई विभाग के अधिकारी द्वारा प्रतिभाग किया गया।

2- बैठक में क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा द्वारा मा0 अधिकरण द्वारा पारित आदेश दिनांक 30.07.2021 के प्रमुख बिन्दुओं पर वांछित कार्यवाही तथा सम्बन्धित विभागों द्वारा कृत कार्यवाही के सम्बन्ध में विवरण प्रस्तुत किया।

1- क्षेत्रीय अधिकारी द्वारा अवगत कराया गया कि प्रश्नगत प्रकरण कोण्डली ड्रेन में परोक्ष अपरोक्ष रूप से प्रवाहित हो रहे अशुद्धिकृत उत्प्रवाह से सम्बन्धित है। उक्त ड्रेन खोडा व पूर्वी दिल्ली क्षेत्र से होते हुये नोएडा में सेक्टर-11 के समीप प्रवेश करती है। नोएडा के सेक्टर-11 में प्रवेश से पूर्व दिल्ली से प्रवाहित अशुद्धिकृत उत्प्रवाह व नगर पालिका परिषद खोडा, जो जनपद गाजियाबाद की सीमा में आच्छादित है, का अशुद्धिकृत उत्प्रवाह उक्त ड्रेन में प्रवाह रहता है।

नगर पालिका परिषद खोडा के अधिशाषी अधिकारी श्री के0के0 मिश्रा द्वारा अवगत कराया गया कि नगर पालिका परिषद खोडा से कोण्डली ड्रेन में निस्तारित हो रहे नालों के बायो-रेमिडेशन हेतु प्रस्ताव तैयार कर लिया गया है तथा अनुमोदन हेतु सक्षम अधिकारी को प्रेषित किया जा रहा है। अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा निर्देश दिये गये कि उक्त बायो-रेमिडेशन प्रक्रिया एक वैकल्पिक व्यवस्था है उक्त के अन्तिम समाधान हेतु कोण्डली ड्रेन में प्रवाहित होने वाले समस्त नालो को ट्रैप करते हुये पर्याप्त क्षमता के सीवेज ट्रीटमेन्ट प्लान्ट की स्थापना सुनिश्चित की जाये तथा उक्त हेतु उपयुक्त स्थल का चयन व सीवेज ट्रीटमेन्ट प्लान्ट के तकनीकी विवरण सहित समयबद्ध प्रस्ताव तत्काल प्रेषित किया जाये। अधिशाषी अधिकारी, खोडा द्वारा अवगत कराया गया कि सीवेज ट्रीटमेन्ट प्लान्ट की स्थापना

हेतु आवश्यक भूमि उपलब्ध न होने के कारण उक्त का क्रियान्वयन नहीं हो पा रहा है। इस सम्बन्ध में अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा यह निर्देश दिये गये कि प्रकरण की गम्भीरता के दृष्टिगत समस्त सम्बन्धित विभागों से समन्वय स्थापित कर किसी भी दशा में उपयुक्त स्थल चयन/क्रय कर एस०टी०पी० का निर्माण कराया जायें। खोडा मकनपुर में एस०टी०पी० की स्थापना हेतु भूमि चयन की कार्यवाही सम्पादित कराये जाने हेतु अधिशाषी अधिकारी को जिलाधिकारी गाजियाबाद से सम्पर्क कर कार्यवाही किये जाने हेतु निर्देशित किया गया।

**(कार्यवाही—नगर विकास विभाग एवं अधिशाषी अधिकारी, न०प०परिषद, खोडा, गाजियाबाद)**

- 2— क्षेत्रीय अधिकारी द्वारा अवगत कराया गया कि कोण्डली ड्रेन के नोएडा क्षेत्र में प्रवेश करने से लेकर उक्त के यमुना नदी में निस्तारण तक विभिन्न बिन्दुओं पर उक्त की जलीय गुणवत्ता का अनुश्रवण क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, नोएडा द्वारा किया गया, जिसमें अपस्ट्रीम नोएडा के सापेक्ष डाउन स्ट्रीम नोएडा की जलीय गुणता में सुधार पाया गया, जिसका मुख्य कारण प्राधिकरण द्वारा स्थापित/संचालित सेक्टर-54 एस०टी०पी० एवं सेक्टर-168 एस०टी०पी० के शोधित जल का निस्तारण है। नोएडा क्षेत्र में छोटे-बड़े 30 नाले उक्त ड्रेन में प्रवाहित होते हैं। विश्लेषण आख्यों में अन्य प्रदूषक तत्वों के साथ ड्रेन में फीकल कॉलीफॉर्म की मात्रा अत्यधिक पायी गयी, जिसके परिपेक्ष्य में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग द्वारा अवगत कराया गया कि ड्रेन के उत्प्रवाह में फीकल कॉलीफार्म की मात्रा अधिक आने से यह स्पष्ट है कि उक्त ड्रेन में अशुद्धिकृत घरेलू उत्प्रवाह का निस्तारण हो रहा है, जिसके टैपिंग/शोधन की प्राधिकरण द्वारा प्रभावी कार्य योजना क्रियान्वित की जानी आवश्यक है।

उप महाप्रबन्धक, नोएडा प्राधिकरण द्वारा अवगत कराया गया कि नोएडा क्षेत्रान्तर्गत 81 ग्रामीण क्षेत्र आच्छादित है तथा सभी में सीवर लाइन डाली जा चुकी है। किसी भी सोसायटीज द्वारा शुद्धिकृत/अशुद्धिकृत घरेलू उत्प्रवाह का निस्तारण प्राधिकरण सीवर लाइन के अतिरिक्त अन्य किसी ड्रेन में नहीं किया जाता है। अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा निर्देशित किया गया कि चूँकि अशुद्धिकृत सीवेज का निस्तारण पाया गया है। अतः उक्त ड्रेन की मैपिंग करते हुये उक्त में निस्तारित होने वाली ड्रेन्स के टैपिंग की समयबद्ध कार्य योजना तत्काल प्रस्तुत किये जाने हेतु निर्देश दिये गये।

**(कार्यवाही—जल विभाग तथा जल बाह्य संस्था, नोएडा)**

3- उपरोक्त के उपरान्त कोण्डली ड्रेन की जलीय गुणता के सुधार हेतु नोएडा प्राधिकरण द्वारा प्रस्तुत की गयी 09 प्वाइंट्स कार्ययोजना की अद्यतन स्थिति का विवरण प्रस्तुत किया गया।

(क) प्रथम बिन्दु के अनुसार नोएडा प्राधिकरण में स्थापित कुल 95 ग्रुप हाउसिंग सोसायटीज का संयुक्त निरीक्षण किया गया। निरीक्षण के दौरान 68 सोसायटीज में एस0टी0पी0 स्थापित/संचालित पाया गया तथा 27 ऐसी ग्रुप हाउसिंग सोसायटीज है, जिनमें एस0टी0पी0 स्थापित है, परन्तु संचालित नहीं पाया गया या एस0टी0पी0 निर्मित ही नहीं है।

उक्त के सम्बन्ध में क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा द्वारा अवगत कराया गया कि ऐसी 32 (24+8) ग्रुप हाउसिंग सोसायटीज के विरुद्ध नियमानुसार पर्यावरणीय क्षतिपूर्ति अधिरोपित करने /जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 33ए के अन्तर्गत कारण बताओ नोटिस निर्गत करने/सक्षम न्यायालय के समक्ष वाद दायर किये जाने हेतु संस्तुति बोर्ड मुख्यालय प्रेषित की गयी है।

नोएडा प्राधिकरण के श्री इशितयाक अहमद, महा प्रबन्धक नियोजन द्वारा उक्त 27 ग्रुप हाउसिंग सोसायटीज के सम्बन्ध में अवगत कराया गया कि 01 ग्रुप हाउसिंग सोसायटी द्वारा एस0टी0पी0 चालू कर लिया गया है, 05 ग्रुप हाउसिंग सोसायटीज को प्राधिकरण द्वारा सीवर कनेक्शन अनुमति प्रदान की गयी है, 04 ग्रुप हाउसिंग सोसायटीज आम्रपाली ग्रुप की है जिन्हे मा0 सर्वोच्च न्यायालय, नई दिल्ली द्वारा पारित आदेश के अनुक्रम में वैकल्पिक व्यवस्था के रूप में सीवर कनेक्शन की अनुमति प्राधिकरण द्वारा दी गयी है उक्त आम्रपाली ग्रुप की परियोजनाओं में एस0टी0पी0 निर्माण का कार्य दिसम्बर-2021 तक पूर्ण कर लिया जायेगा, 01 ग्रुप हाउसिंग सोसायटी निर्माणाधीन है जिसमें कोई अभी तक निवास नहीं करता है तथा शेष 11 ग्रुप हाउसिंग सोसायटी ऐसी है जिनमें या तो एस0टी0पी0 निर्मित है परन्तु संचालित नहीं है या एस0टी0पी0 निर्मित ही नहीं किया गया है। अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा प्राधिकरण द्वारा अवगत करायी गयी 11 डिफाल्टर ग्रुप हाउसिंग सोसायटीज के विरुद्ध नियोजन विभाग द्वारा प्राधिकरण नीति के अनुसार तत्काल कार्यवाही करने तथा कृत कार्यवाही की आख्या मुख्य कार्यपालक अधिकारी को उपलब्ध कराने के निर्देश दिये गये। यह भी निर्देश दिये गये कि मा0 एन0जी0टी0 के आदेशानुसार पूर्व के उल्लंघन का भी संज्ञान लेकर कार्यवाही की जाय।

**(कार्यवाही-नियोजन विभाग, नोएडा)**

(ख) द्वितीय बिन्दु औद्योगिक उत्प्रवाह निस्तारण से सम्बन्धित होने के कारण क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा द्वारा अवगत कराया

गया कि नोएडा क्षेत्रान्तर्गत कुल 85 प्रमुख जल प्रदूषणकारी उद्योग चिन्हित है जिनका निरीक्षण बोर्ड द्वारा किया गया। उक्त 85 उद्योगों में से वर्तमान में 25 उद्योग स्वयं के कारणों से बन्द पाये गये तथा शेष 60 उद्योगों में से 10 उद्योग नॉन कम्पलाइंग पाये गये जिनके विरुद्ध नियमानुसार पर्यावरणीय क्षतिपूर्ति अधिरोपित करने/जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 33ए के अन्तर्गत कारण बताओ नोटिस निर्गत करने/सक्षम न्यायालय के समक्ष वाद दायर किये जाने हेतु संस्तुति बोर्ड मुख्यालय प्रेषित की गयी है। अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा निर्देशित किया गया कि उल्लंघनकारी इकाईयों के विरुद्ध उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा सक्षम न्यायालय में परिवाद शीघ्रता से दाखिल किया जाय।

#### (कार्यवाही— उ0प्र0 प्रदूषण नियंत्रण बोर्ड)

- (ग) तृतीय बिन्दु के अनुसार नोएडा प्राधिकरण के जल विभाग द्वारा वर्तमान में शहर के सीवेज व्यवस्था के सुदृढीकरण हेतु 10 परियोजनायें चयनित की गयी थी जिनकी कुल लागत तत्समय रू0 19.77 करोड़ निर्धारित की गयी थी जो वर्तमान में रू0 24.50 करोड़ है, जिनमें से 08 परियोजनाओं का कार्य पूर्ण हो गया है तथा शेष 02 परियोजनाओं का कार्य मार्च 2022 तक पूर्ण कर लिया जायेगा।

#### (कार्यवाही—जल विभाग, नोएडा)

- (घ) चतुर्थ बिन्दु के अनुसार नोएडा प्राधिकरण क्षेत्र में स्थापित एस0टी0पी0 के सम्बन्ध में अवगत कराया गया कि वर्तमान में कुल 231 एम0एल0डी0 क्षमता के 06 नं0 एस0टी0पी0 क्रियाशील है इसके अतिरिक्त भविष्य के सीवेज निस्तारण की स्थिति के दृष्टिगत 180 एम0एल0डी0 क्षमता के 02 एस0टी0पी0 निर्माणाधीन है जिनका सिविल कार्य 75 प्रतिशत पूर्ण हो गया है तथा कुल प्रगति 35 प्रतिशत है। उक्त कार्य सितम्बर-2022 तक पूर्ण कर लिया जायेगा। इस सम्बन्ध में कार्य को शीघ्र समय से पूर्व किये जाने हेतु अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन/मुख्य कार्यपालक अधिकारी महोदया द्वारा निर्देशित किया गया है।

#### (कार्यवाही—जल बाह्य संस्था, नोएडा)

- (च) पंचम बिन्दु के अनुसार नोएडा प्राधिकरण को 100नं0 पब्लिक शौचालय एवं 56 कम्प्यूनिटी शौचालय का निर्माण करना था, जो कार्य पूर्ण कर लिया गया है। जिसकी अद्यतन स्थिति प्रस्तुत किये जाने हेतु अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा निर्देशित किया गया।

#### (कार्यवाही—जन स्वास्थ्य, नोएडा)

- (छ) छंटवे बिन्दु के अनुसार नोएडा प्राधिकरण क्षेत्र में कुल 22 नं० सीवेज डी-स्लजिंग प्वाइंट का निर्माण किया जाना था जिसके अन्तर्गत वर्तमान आवश्यकतानुसार कुल 18 नं० का निर्माण कार्य पूर्ण कर लिया गया है। प्राधिकरण द्वारा अवगत कराया गया कि उक्त के अतिरिक्त अन्य कोई डी-स्लजिंग प्वाइंट्स की स्थापना की आवश्यकता नहीं है। अतः उक्त कार्य 100 प्रतिशत पूर्ण कर लिया गया है।

**(कार्यवाही-जल विभाग, नोएडा)**

- (ज) सप्तम बिन्दु के अनुसार कोण्डली ड्रेन के जलीय गुणता सुधार हेतु नोएडा प्राधिकरण क्षेत्र में प्रो० सी०आर० बाबू, कन्सल्टेन्ट द्वारा कुल 06 नं० वेटलैण्ड बनाये जाने हेतु सुझाव दिया गया था जिसके अन्तर्गत 01 नं० वेट लैंड का निर्माण सिंचाई विभाग द्वारा कराया जा रहा है। वर्तमान में जिसकी प्रगति 40 प्रतिशत है, जिसको माह फरवरी-2022 तक पूर्ण किया जाना है जिसे दिसम्बर 2021 तक पूर्ण किये जाने एवं शेष कार्यवाही यथाशीघ्र पूर्ण किये जाने हेतु निर्देशित किया गया।

**(कार्यवाही-नोएडा तथा सिंचाई विभाग उ०प्र०)**

- (झ) आठवे बिन्दु के अनुसार नोएडा प्राधिकरण क्षेत्र में कुल 30 ड्रेन्स के किनारे कोई अतिक्रमण नहीं है।

**(कार्यवाही-सिविल विभाग, नोएडा)**

- (ट) नौवे प्वाइंट के अनुसार नोएडा प्राधिकरण क्षेत्र में कुल 30 ड्रेन जो कि कोण्डली ड्रेन में मिलती है। उनको टैप करते हुये सम्बन्धित एस०टी०पी० के माध्यम से शोधित किये जाने की रूपरेखा शीघ्र प्रस्तुत किये जाने हेतु अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा निर्देशित किया गया।

इसके अतिरिक्त प्रो० सी०आर० बाबू द्वारा कोण्डली ड्रेन एवं सम्बन्धित 30 ड्रेनो की निरीक्षण कर अद्यतन आख्या प्राधिकरण को प्रेषित की गयी है जिसके अनुसार अन्य वेटलैण्ड निर्माण की कार्य योजना तैयार की जा रही है। अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा अन्य वेटलैण्ड के निर्माण की कार्य योजना तैयार कर शीघ्र कार्यवाही किये जाने हेतु निर्देशित किया गया।

**(कार्यवाही-जल-विभाग, सिविल विभाग तथा जन स्वास्थ्य विभाग, नोएडा)**

- 4- क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा कोण्डली ड्रेन के अपस्ट्रीम नोएडा एवं डाउन स्ट्रीम की सतत् जलीय गुणता अनुश्रवण हेतु दोनो स्थानो पर सतत् जलीय गुणता अनुश्रवण केन्द्र स्थापित किये जाने हेतु सुझाव दिया गया, जिसके परिपेक्ष्य में मुख्य कार्यपालक अधिकारी, नोएडा प्राधिकरण द्वारा यह अवगत कराया गया कि उक्त के तकनीकी विवरण सहित प्रस्ताव प्राधिकरण को प्रेषित किये जायें, ताकि उस पर

सम्बन्धक विचारोपरान्त वित्त पोषण हेतु अग्रिम आवश्यक कार्यवाही की जायेगी।

**(कार्यवाही—मुख्य कार्यपालक अधिकारी, नोएडा, उ०प्र० प्रदूषण नियंत्रण बोर्ड तथा उ०प्र० सिंचाई विभाग)**

- 5- मा० अधिकरण द्वारा पारित आदेश के अनुक्रम में क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि उक्त कोण्डली ड्रेन पर सिंचाई विभाग का स्वामित्व है तथा सिंचाई विभाग द्वारा लिखित रूप से अवगत कराया गया है कि उनके द्वारा उक्त ड्रेन में किसी भी प्रकार के उत्प्रवाह निस्तारण हेतु किसी को भी अनुमति प्रदान नहीं की गयी है। बैठक में उपस्थित श्री के०पी० सिंह वर्मा, सिंचाई विभाग द्वारा अवगत कराया गया कि कोण्डली ड्रेन में अभी तक किसी भी विभाग को उत्प्रवाह निस्तारण की अनुमति प्रदान नहीं की गयी और उनकी जानकारी के अनुसार सिंचाई विभाग द्वारा ऐसी कोई भी अनुमति प्रदान नहीं की जाती है। इस सम्बन्ध में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग द्वारा यह अवगत कराया गया कि शोधित उत्प्रवाह को निर्धारित मानकों के अनुरूप इरिगेशन ड्रेन में निस्तारण हेतु विभाग को कोई आपत्ति नहीं होनी चाहिये तथा नियमानुसार अनुमति प्रदान की जानी चाहिये। अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा सिंचाई विभाग के उपस्थित प्रतिनिधि को यह निर्देश दिये गये कि उक्त के सम्बन्ध में विभागीय उच्च अधिकारियों से वार्ता कर विभागीय नीति के अनुसार कोण्डली ड्रेन में शोधित उत्प्रवाह निस्तारण की अनुमति प्राधिकरण को निर्गत की जाये।

**(कार्यवाही— सिंचाई एवं जल संसाधन विभाग, उ०प्र०)**

- 6- उक्त के अतिरिक्त क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में नवीन योजित ओ०ए० संख्या 193/2021 आर०जी० रेजिडेन्सी अपार्टमेन्ट ओनर एसोसियेशन एप्लीकेन्ट बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक-06.08.2021 के द्वारा उक्त प्रकरण को भी ओ०ए० संख्या 1002/2018 अभीष्ट कुसुम गुप्ता बनाम उ०प्र० राज्य व अन्य के साथ सम्बद्ध कर दिया गया है, जिसकी सुनवाई इसी प्रकरण के साथ प्रस्तावित है।

उक्त के साथ प्रकरण में लम्बित कार्यवाही समस्त सम्बन्धित विभागों द्वारा ससमय पूर्ण किये जाने के निर्देश के साथ बैठक में उपस्थित समस्त अधिकारीगणों को धन्यवाद ज्ञापित करते हुये अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा बैठक समाप्त की गयी।

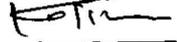
**मनोज सिंह**  
अपर मुख्य सचिव।

उत्तर प्रदेश शासन  
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7  
संख्या-एन0जी0टी0-382/81-7-2021  
लखनऊ : दिनांक : 15 नवम्बर, 2021

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/अवस्थापना एवं औद्योगिक विकास/सिंचाई एवं जल संसाधन विभाग, उ0प्र0 शासन।
- 2- मुख्य कार्यपालक अधिकारी, नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा।
- 3- पुलिस महानिरीक्षक, मेरठ रेंज, गाजियाबाद।
- 4- अपर मुख्य कार्यपालक अधिकारी (एन), नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा।
- 5- जिलाधिकारी, गौतमबुद्ध नगर।
- 6- विशेष कार्याधिकारी (टी), नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा।
- 7- पुलिस उपायुक्त (यातायात), गौतमबुद्ध नगर।
- 8- सचिव, गाजियाबाद विकास प्राधिकरण, गाजियाबाद।
- 9- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 10- महा प्रबन्धक, नियोजन, नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा।
- 11- उप महाप्रबन्धक (जल), नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा।
- 12- अधिशाषी अभियन्ता, उ0प्र0 सिंचाई विभाग ओखला, गौतमबुद्ध नगर।
- 13- क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा।
- 14- अधिशाषी अधिकारी, नगर पालिका परिषद, खोडा, गाजियाबाद।
- 15- गार्ड फाइल।

आज्ञा से,



( आशीष तिवारी )

सचिव।



## Annexure-2

**Regional Office**  
**U.P. Pollution Control Board**  
**Noida, Gautam Buddha Nagar**

Sr No.	Name and address of GH Societies	Inspection Date	STP Status	Sample Analyzed by	Achieved/Non-Achieved		Complying Status	Action Taken EC/showcause/ Prosecution
					General Standard	Fecal Sample		
1	Lotus Boulevard (M/s Granite Great Properties Ltd. ), GH-03, Sector-100, Noida	05-10-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
2	Paras Season Society (M/s Paras Season Haven Pvt. Ltd.), GH-01D, Sector-168, Noida .	07-10-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
3	Supertech Capetown Society (M/s Supertech Ltd.), Plot No-GH-1A, Sector-74, noida	05.10.21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
4	M/s Antriksh Developers & Promoters Pvt. Ltd., Plot No.-GH- 05A, Sector-78, Noida (Antriksh Golf View –I)	01.10.21	Installed & operational	Ghaziabad	Achieved	Achieved	YES	
5	M/s Sunshine Infracore Pvt. Ltd., Plot No.-GH-05B, Sector-78, Noida (Sunshine Helios)	01.10.21	Installed & operational	Ghaziabad	Achieved	Achieved	YES	
6	M/s G.S. Promoters Pvt. Ltd.(Sikka Karmik), GH- 01C, Sector-78, Noida	21.11.21	Installed & operational	Ghaziabad	Report Awaited	Report Awaited	Report Awaited	Yes (based on last inspection)
7	Garandia Wellington , (M/s Aims Max Gardenia Developers Pvt. Ltd.), Plot No.- GH- 01, Sector-75, Noida	29.09.21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes
8	Aims Max Gardenia Developers Pvt. Ltd., GH-08, Sector-75, Noida	29.09.21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes
9	Aims Max Gardenia Developers Pvt. Ltd., GH-12, Ecocity, Sector-75, Noida (Garand Kingston)	29.09.21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes
10	M/s Valuent Developers Pvt. Ltd. Plot No.- GH-16, Sector-74, Noida (Valuent Infra Developers)	04.10.21	Installed & operational	Ghaziabad	Achieved	Non-achieved	NO	Yes
11	M/s Maxblis Construction Pvt. Ltd., Plot No.-17, Ecocity, Sector- 75, Noida (White House) GH-17)	04.10.21	Installed & operational	Ghaziabad	Achieved	Non-achieved	NO	Yes
12	Paramount Floraville (M/s Paramount Towers Pvt. Ltd.), Plot No.- GH-06, Sector-137, Noida	27-09-21	Installed & operational	Ghaziabad	Achieved	Achieved	YES	
13	GulsanVivante (M/s Gulshan Homes Pvt. Ltd.), Plot No.-GH-07A, Sector-137, Noida	27-09-21	Installed & operational	Ghaziabad	Not Achieved	Achieved	NO	Yes

14	Paras Tierra (M/s Imperial Housing Venture Pvt. Ltd). Plot No-GH 01, Sector-137, Noida	29-09-21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes
15	Logix Blossom County (M/s Logix Infrastructure Pvt. Ltd.) GH-02, Sector-137, Noida	29-09-21	Installed But Not operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes
16	Supertech Ecocity (M/s Supertech Ltd. ) Plot No.-GH- 03, Sector-137, Noida	29-09-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
17	Purvanchal Royal Park (Purvanchal Projects Pvt Ltd.) GH-4, Sector-137, Noida	29-09-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
18	M/s Exotica Housing, Pvt. Ltd., GH-05A, Sector-137 (FrexcoPrasco)	29-09-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
19	Ajnara Deffodil (M/s M.P.G. Realty Pvt. Ltd.), Plot No.-GH-07B, Sector-137, Noida	29-09-21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes
20	Cleo County (M/s I.V. County Pvt. Ltd.), Plot No.- GH-05, Sector-121, Noida	05-10-21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes
21	Ajnara Grand Heritage, (M/s Ajnara India Ltd.), Plot No.-GH-01B, Sector-74, Noida	05.10.21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
22	M/s J.M. Housing Ltd., Plot No.- GH-01C, Sector-76, Noida (JM orchid )	24.09.21	Installed & operational	Ghaziabad	Achieved	Achieved	YES	Yes (based on last inspection)
23	Perfect Propbuild (Antriksh Forest), Plot No-GH-03B, Sector-77, Noida	06.10.21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
24	Great Value Sharnam Society (M/s Great Value Projects India Ltd.) ,GH-02, Sector-107, noida	01-09-21	Installed & operational	Ghaziabad	Achieved	Achieved	YES	
25	SunworldVanalika Society (M/s Sunworld Developers Pvt. Ltd.), Plot No.-GH-01B, Sector- 107, Noida	07-09-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
26	Prateek Edifice Society, (Prateek Infra projects India Pvt. Ltd.) GH-01A (Beta-2) Sector-107, Noida	07-09-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
27	Lotus Boulevard Espacia (M/s Cloud-9 Projects Pvt. Ltd.), GH-02, Sector-100, Noida	05-10-21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes
28	M/s Sethi Buildwel Pvt. Ltd., (Shathi Max), Plot No-GH 02B, Sector-76, Noida	06.10.21	Installed but not operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
29	Logix Blossom Green ,(M/s Logix Infratech Pvt. Ltd.) Plot No.-GH-01, Sector-143, Noida	30-09-21	Installed & operational	Central Lab LKO	Achieved	Achieved	YES	
30	Logix Blossom Zest (M/s Logix city Developers Pvt. Ltd.), Plot No.-GH-02, Sector-143, Noida	30-09-21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes

31	Amarpali Zodiac (M/s Amarpali Zodiac Developers Pvt. Ltd.), Plot No.-GH-03, Sector- 120, Noida	01-10-21	Installed & operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
32	Eldeco Amantran, (M/s Eldeco Infrastructure & Properties Ltd.) , Plot No.-GH-03, Sector-119, Noida	01-10-21	Installed & operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
33	Gulshan Homz Pvt. Ltd. (Gulshan Ikbana), Plot No. GH-03A, Sector-143, Noida	30-09-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
34	Prateek Realtors India Pvt Ltd (Prateek Wisteria), Plot No-GH 01, Sector-77, Noida	06.10.21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
35	M/S H R ORACLE DEVELOPERS PRIVATE LIMITED (Elite Homez), Plot No-GH 02/B, Sector-77, Noida	05.10.21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes
36	Civitech Developers Pvt Ltd (Civitech Sampriti), Plot No-GH 02/C, Sector-77, Noida	05.10.21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes
37	Griha parvesh Buildtech Pvt Ltd, Plot No-GH 03/A, Sector-77, Noida	06.10.21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
38	M/s Prateek Buildtech Pvt. Ltd. (Prateek Stylome), GH-04B, Sector-45, Noida	29-09-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
39	SDS Infra Tech Pvt Ltd (NRI City Homes), Plot No. GH-04A, Sector-45, Noida	19-11-21	Installed & operational	Ghaziabad	Report Awaited	report Awaited	Report Awaited	Yes (based on last inspection)
40	Gardenia Glory (Gardenia AIMS Developers Pvt. Ltd.) Plot no. GH 01, Sector-46, Noida	04-10-21	Installed & operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
41	PACL India Ltd. (Pearls Gateway Towers), Plot No. D-8A, Sector-44, Noida	28-09-21	Installed & operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
42	Perfact propbuild Pvt. Ltd. (Antriksh Kanball), Plot No-GH 03/B, Sector-77, Noida	06.10.21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
43	Mahagun Real Estate Pvt. Ltd. (Mahagun Society), Plot No. GH-02, Sec-78, Noida	01.10.21	Installed & operational	Ghaziabad	Achieved	Non-achieved	NO	Yes
44	M/S Golf Avenu-I, Plot No-GH 02,Sector-75, Noida	04.10.21	Installed & operational	Ghaziabad	Achieved	Achieved	YES	Please refer sr no. 70
45	M/S COLORFUL ESATATES PVT LTD (Antriksh Golf View –II),GH-04/B, Sector-78, Noida	01.10.21	Installed & operational	Ghaziabad	Achieved	Non-achieved	NO	Yes
46	M/s Prateek Realtors Pvt. Ltd. (Prateek laurel), Plot No. GH-01, Sector-120, Noida	01-10-21	Installed & operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
47	ATS Township Pvt. Ltd. (ATS One Hemlet), Plot No. GH-01, Sector-104, Noida	04-09-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes

48	M/s AGC Realty Pvt. Ltd. (Homes-121), Plot No. GH-01, Sector-121, Noida	07-10-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
49	M/s GSS Procon Pvt. Ltd. (Victory Crossroad), Plot No.-GH-01C, Sector-143B, Noida	30-09-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
50	M/s Sikka Infrastructure Pvt. Ltd. (Sikka Karnam Greens), Plot No.- 1(A), Sector-143B, Noida	10.11.21	Installed & operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
51	M/S RANI PROMOTERS PRIVTE LIMITED (Aakriti Shanti Niketan), Plot No. GH-01/B, Sector-143B, Noida	30-09-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes
52	M/s Gulshan Homes & Infrastructure Pvt. Ltd., Plot No. GH-03C, Sector-144, Noida	19-11-21	Installed & operational	Sample not taken due to no discharge found/less occupancy				
53	M/S LAUREATE BUILDWELL PVT. LTD., (Parks Laureate), Plot No. GH-01,02,03, Sector-108, Noida	01-09-21	Installed & operational	Ghaziabad	Achieved	Achieved	YES	
54	M/s Pan Realtors Pvt Ltd, GH-01, Sector-77, Noida	31-10-21	Installed & operational	Ghaziabad	Achieved	Achieved	YES	
55	M/s Hacienda Project Pvt Ltd, GH-01/A, (Alfa), Sector-107, Noida	30-10-21	Installed & operational	Ghaziabad	Not Achieved	Achieved	NO	Yes
56	M/s Supertech Ltd, C-078, Sector-34, Noida	19-11-21	Installed & operational	Ghaziabad	Report Awaited	Report Awaited	Report Awaited	
57	M/s Unitech Limited, GH-01, Sector-117, Noida	19-11-21	Under Installation	Sample collection not possible				
58	M/s Three C Projects Pvt Ltd, GH-01/A, Sector-168, Noida	30-10-21	Installed & operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
59	M/s Today Homes Noida Pvt Ltd, GH-01, Sector-165, Noida	31-10-21	Installed & operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
60	M/S AIMS RG ANGEL PROMOTERS PVT. LTD. (Golf Avenue), Plot No-GH 03, Sector-75, Noida	04.10.21	Installed & operational	Ghaziabad	Achieved	Achieved	YES	
61	M/S J.M.InfratechPvt.Ltd.(J.M. Aroma), Plot No-GH 04, Sector-75, Noida	04.10.21	Installed & operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
62	M/s Opulent Infra Developers Pvt Ltd, GH-01B, Sector-168, Noida	30-10-21	Installed & operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
63	M/S IITL-NIMBUS THE HYDE PARK NOIDA, Plot No-GH 03, Sector-78, Noida	01.10.21	Installed & operational	Ghaziabad	Achieved	Non-achieved	NO	Yes

64	M/S CAPITAL INFRA PROJECTS PVT.LTD. (The Golden Palm), Plot no. GH 01/E, Sector-168, Noida .	07-10-21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes	
65	M/S APEX DREAM HOMES PVT.LTD.(Apex Athena) Plot No-GH 12A, Sector-75, Noida	29.09.21	Installed & operational	Central Lab LKO	Achieved	Achieved	YES		
66	M/S EXPRESS BUILDERS AND PROMOTERS PROVATE LIMITED (Express Zenith), Plot No-GH 02/A, Sector-77, Noida	06.10.21	Installed & operational	Central Lab LKO	Not Achieved	Not Achieved	NO	Yes	
67	M/S Indosam Infra Pvt. Ltd., Plot No-GH 05, Sector-75, Noida	04.10.21	Installed & operational	Ghaziabad	Achieved	Non-achieved	NO	Yes	
68	M/S E-HOMES INFRASTRUCTURE PVT. LTD., (Dasnac Jwell), Plot No-GH 14, Sector-75, Noida	29.09.21	Installed & operational	Central Lab LKO	Achieved	Achieved	YES		
69	M/S AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED(Golf City), Plot No-GH 11, Sector-75, Noida	29.09.21	Installed & operational	Central Lab LKO	Achieved	Non-achieved	NO	Yes	
70	M/S AIMS PROMOTERS PVT.LTS.(Golf Avenu-I), Plot No-GH 02,Sector-75, Noida	10.11.21	Installed & operational	Ghaziabad	Achieved	Achieved	YES	Yes (based on last inspection)	
71	M/S NEXGEN INFRACON PRIVATE LIMITED (MAHAGUN MEZZARIA), PlotNo-GH 01/A, Sector-78, Noida	01.10.21	Installed & operational	Sample not taken due to no discharge found/less occupancy					
72	M/s AIMS Max Gardenia Developers Pvt. Ltd. Plot No.-GH-07, Sector-75, Noida	21-11-21	Installed & operational	Ghaziabad	Report Awaited	Report Awaited	Report Awaited	Yes (based on last inspection)	
73	M/s Orion Infrabuild Pvt. Ltd., Plot No.-GH-01/B, Sector-78, Noida (Aditya Urban Casa)	01.10.21	Not Installed	Sample collection not possible				Yes	
74	M/s Gaursons India Ltd. (Gaur Grandeur), Plot No.-GH- 04, Sector-119, Noida	01-10-21	Not Installed	Sample collection not possible				Yes	
75	M/s Aditya Celebration Homes, Sector-76, Noida (Aditya Celebration), Plot No-GH 01B, Sector-76, Noida	24.09.21	Not Installed	Sample collection not possible				Sewer connected Noida Authority STP	
76	M/s Divine Indian Infrastructure Pvt. Ltd.(Divine Meadows), GH-04, Sector-108, Noida	10-09-21	Not Installed					Sewer connected Noida Authority STP	
77	M/s Air Force Nawal Housing Board (Jalvayu Tower), Plot no. A38A, Sector-47, Noida	04-10-21	Not Installed					Yes	

78	M/s Eden Infrastructure & Properties Ltd. (Eldeco Ananda Apartment), Plot no. D 35A, Sector-48, Noida	04-10-21	Not Installed					Yes
79	Steller Venture Ltd. (Steller Green), Plot no. D-06, Sector-44, Noida	28-09-21	Not Installed					Yes
80	M/s Bestech / Ech India (P) Ltd (Antariksh Nature), Plot no. A-110 Sector- 52, noida	04-10-21	Not Installed	Sample collection not possible				Yes
81	M/s MANISHA PROJECT PVT LTD (Marvel Homes), Plot No. B-017, Sector- 61, Noida	04-10-21	Not Installed					Yes
82	PRATEEK BUILDTECH (INDIA) PVT. LTD. (Prateek Fedora), E-011, Sector- 61, Noida	04-10-21	Not Installed					Yes
83	M/S Gardenia Shelters Pvt. Ltd. (Gardenia Grace), Plot No. E-016A, Sector-61, Noida	04-10-21	Not Installed					Yes
84	M/s Amrapali Silicon City, GH-01, Sector-76, Noida	24.09.21	Not Installed					Yes
85	M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-I), Plot No. GH-01, Sector-45, Noida	28-09-21	Not Installed					Yes
86	M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-II), Plot No. GH-03, Sector-45, Noida	28-09-21	Not Installed					Yes
87	M/S AMRAPALI PRIENCELEY ESTATE PVT. LTD., Plot No. GH-02A, Sector-76, Noida	24.09.21	Not Installed					Yes
88	M/S AVP Buildtech Pvt. Ltd., Plot No-GH-03/C, Sector-77, Noida	06.10.21	Building Under construction	No sewar discharge				
89	R.G. Residency (M/s R.G. Buildtech Pvt. Ltd.), Plot No.-GH-02, Sector-120, Noida	27-09-21	Installed But Not operational	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
90	M/s Assotech Contracts (I) Ltd., (Assotech Celeste), Plot No. D-003A, Sector-44	28-09-21	Not Installed	Sample collection not possible				Yes
91	M/s Assotech Ltd. (Assotech Windsor Court), Plot No-GH 04A, Sector-78, Noida	01.10.21	Under Installation	Sample collection not possible				Yes
92	M/s IVRCL Infrastructure & Project Ltd. (Aranya), Plot No.-GH- 02, Sector-119, Noida	01-10-21	Under Installation	Sample collection not possible				Yes

93	M/s Skytech Construction Pvt. Ltd. (SkytechMatrott) Plot No.-GH-01D, Sector-76, Noida	24.09.21	Under Installation	Sample collection not possible				Yes
94	M/S GARDENIA INDIA LTD. (Gardenia Gateway), Plot No-GH 09, Sector-75, Noida	05.10.21	Not Installed	Ghaziabad	Not Achieved	Not Achieved	NO	Yes
95	M/S FUTECH SHELTERS PVT LTD. (Futech Gateway), Plot No-GH 10, Sector-75, Noida	05.10.21	Not Installed	Ghaziabad	Not Achieved	Not Achieved	NO	Yes

प्रेषक,

अधिशारी अभियन्ता  
हैड वर्क्स खण्ड आगरा नहर  
ओखला, नई दिल्ली-25



सिंचनेन समृद्धि भवति

18/9/2021

प्रेषित,

श्री प्रवीण कुमार  
क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
ई-12, सैक्टर-1, नोएडा

पत्रांक- 3007 / है0व0ख0/

दिनांक-

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 1002/2018 अभीष्ट कुसुम गुप्ता वनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 30.07.2021 के सम्वन्ध में।

सन्दर्भ- आपका पत्रांक 354/L-75/21 दिनांक 28.08.2021

महोदय,

कृपया उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 1002/2018 अभीष्ट कुसुम गुप्ता वनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 30.07.2021 के विन्दु संख्या-11 के सम्वन्ध में कोण्डली ड्रेन/नोएडा मेन ड्रेन में घरेलू उत्प्रवाह/औद्योगिक उत्प्रवाह निस्तारण हेतु विभाग द्वारा प्राधिकरण व अन्य किसी को अनुमति प्रदान किये जाने के सम्वन्ध में सूचना चाही गई है।

इस सम्वन्ध में आपको अवगत कराना है कि सिंचाई विभाग, उत्तर प्रदेश द्वारा कोण्डली ड्रेन/नोएडा मेन ड्रेन में घरेलू उत्प्रवाह/औद्योगिक उत्प्रवाह निस्तारण हेतु प्राधिकरण व अन्य किसी को किसी प्रकार की कोई अनुमति प्रदान नहीं की गयी है।

भवदीय,

अधिशारी अभियन्ता

हैड वर्क्स खण्ड आगरा नहर  
ओखला, नई दिल्ली-25

पत्रांक- / है0व0ख0 / तदिनांक-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

1. मुख्य अभियन्ता (यमुना) सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, ओखला, नई दिल्ली-25
2. सहायक अभियन्ता-तृतीय, हैड वर्क्स खण्ड आगरा नहर, ओखला, नई दिल्ली-25 उनके पत्रांक 343/स0अ0तृ0/दिनांक 17.09.2021 के कम में।

अधिशारी अभियन्ता  
हैड वर्क्स खण्ड आगरा नहर  
ओखला, नई दिल्ली-25

# नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक(जल-बाहय संस्था)

जल कल परिसर, सैक्टर-5, नौएडा-201301 (उ०प्र०)

पत्रांक:- नौएडा/व०प्र०(जल-बा०सं०)/285/21

दिनांक : 02/11/2021

अधिशाली अभियन्ता  
हेड वर्क्स खण्ड आगरा नहर  
ओखला, नई दिल्ली-25

विषय- नौएडा क्षेत्र में स्थित सीवेज शोधन संयंत्रों के शोधित जल को सिंचाई नाले में निस्तारित करने के सम्बन्ध में।

कृपया वर्तमान नौएडा क्षेत्र में कुल 06 नग सीवेज शोधन संयंत्र कार्यरत हैं जिनकी कुल क्षमता 231 एम०एल०डी० है। इनसे किए जा रहे शोधित जल की गुणवत्ता प्रदूषण नियन्त्रण बोर्ड के मानकों के अनुरूप है। इन में से 05 सीवेज शोधन संयंत्रों से प्राप्त Surplus शोधित जल का निस्तारण सिंचाई नाले में किये जाने हेतु अनापत्ति देने का कष्ट करें।

(अरुण कुमार)  
वरिष्ठ प्रबन्धक(जल-बा०सं०)  
नौएडा

प्रतिलिपि:

1. निजी सचिव को अपर मुख्य कार्यपालक अधिकारी(एन) महोदया के सादर सूचनार्थ।
2. मुख्य महाप्रबन्धक महोदय को सादर सूचनार्थ।
3. महाप्रबन्धक महोदय को सादर सूचनार्थ।
4. उप महाप्रबन्धक(जल) महोदय को सादर सूचनार्थ।
5. सम्बन्धित प्रबन्धक एवं सम्बन्धित सहायक प्रबन्धक को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक(जल-बा०सं०)  
नौएडा



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No-

IC-1/ एआरएफ- 499 /2021

Date: 17/11/21

सेवा में,

पंजीकृत

अधिसासी अधिकारी  
नगर पालिका परिषद,  
खोड़ा मकनपुर,  
गाजियाबाद।

विषय:- इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस प्रेषित किये जाने के सम्बन्ध में।

महोदय,

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेशों का उल्लंघन किये जाने के कारण बोर्ड के क्षेत्रीय कार्यालय, गाजियाबाद द्वारा अपने पत्र दिनांक 07.10.2021 के माध्यम से इकाई के विरुद्ध नगर पालिका परिषद, खोड़ा मकनपुर, गाजियाबाद से जनित होने वाले घरेलू उत्प्लावक के शुद्धिकरण हेतु सीवेज ट्रीटमेंट प्लांट की व्यवस्था स्थापित न होने के कारण केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाइड लाइन के अनुरूप पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी आख्या प्रेषित की गयी है। प्रेषित आख्या एवं संस्तुति तथा मा0 एन0जी0टी0 के आदेशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा बनायी गयी गाइड लाइन के आधार पर सक्षम अधिकारी से प्राप्त अनुमति के उपरान्त इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने से पूर्व निम्न कारण बताओ नोटिस जारी किया जाता है:-

“यह कि क्यों न मा0 एन0जी0टी0 द्वारा पारित आदेशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा दोषी इकाईयों के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित करने हेतु बनायी गयी गाइड लाइन के आधार पर नगर पालिका परिषद, खोड़ा मकनपुर, गाजियाबाद के विरुद्ध रूपया 5,00,000/- (रूपया पांच लाख मात्र) प्रतिमाह की दर से दिनांक 01.07.2020 से वर्तमान तक  $500,000 \times 14 = \text{रु० } 70,00,000/-$  (रु० सत्तर लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित करते हुये नियमानुसार अग्रिम कार्यवाही प्रारम्भ कर दी जाये?”

उपरोक्त पर अपना पक्ष/स्पष्टीकरण 15 दिन के अन्दर राज्य बोर्ड को प्रेषित किया जाना सुनिश्चित करें, अन्यथा की स्थिति में आपके इकाई के विरुद्ध रु० 70,00,000/- (रु० सत्तर लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित करते हुये नियमानुसार अग्रिम कार्यवाही प्रारम्भ कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व आपका स्वयं का होगा।

भवदीय,

(विवेक राय)

मुख्य पर्यावरण अभियन्ता, वृत्त-1

प्रतिलिपि:- क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अभियन्ता, वृत्त-1